

F. No. J-11017/18/2025-Judicial
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated the 2nd June, 2025

ORDER

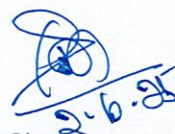
The President is pleased to engage following Advocates for conducting Central Government litigation (except taxation matters) before the High court of Himachal Pradesh at Shimla, as shown below in the table, with effect from the date of this order for a period of three years or until further orders, whichever is earlier:

HIGH COURT OF HIMACHAL PRADESH AT SHIMLA
SENIOR PANEL COUNSEL

Name of Advocate	Contact Details	Enrollment No.
Ms. Vandana Mishra	Office: Diplomat Hotel Complex, Lakkar Bazar, Shimla Mob: 9817171474, 7018956325 Email: misra.associates@gmail.com	HIM/212/2005

2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 26(I)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs especially the OM No. J-16/11/2017-Judicial dated 08.02.2018 imposing certain restrictions on panel counsel. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.



(Madhab Charan Prusty)
Senior Government Advocate

Copy (through email) to:

1. PS to Hon'ble MoS (I/C) L&J.
2. PSO to Law Secretary/All Additional Secretaries and Joint Secretaries in the main Secretariat of Department of Legal Affairs
3. Shri Balram Sharma, Deputy SGI for High Court of Himachal Pradesh at Shimla.
4. The Registrar, High Court of Himachal Pradesh at Shimla.
5. LIMBS Section for necessary section.
6. One copy of this order is uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'Orders related to empanelment of Advocates for Union of India' for the information of all concerned.
7. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
8. Office copies.



(Kumar Gaurva)
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